The Constitution (Amendment) Bill, 2006 (Insertion of new Article 371j)

SHRI K.B. SHANAPPA(Karnataka): Sir, I move for leave to introduce a Bill further to amend the Constitution of India.

The question was proposed and the motion was adopted.

SHRI K.B. SHANAPPA: Sir, I introduce the Bill.

The Abolition of Child Labour Bill, 2006

SHRI C. PERUMAL (Tamil Nadu): Sir, I move for leave to introduce a Bill to provide for abolition of child labour and for matters connected therewith or incidental thereto.

The question was proposed and the motion Was adopted.

SHRI C. PERUMAL: Sir, I introduce the Bill.

The Cinema Artists' Welfare Bill, 2006

SHRI C. PERUMAL (Tamil Nadu): Sir, I move for leave to introduce a Bill to provide for welfare of cinema artists and for matter connected therewith Or incidental thereto.

The question was proposed and the motion was adopted.

SHRI C. PERUMAL: Sir, I introduce the Bill.

The Indian Nursing Council (Amendment) Bill, 2006

SHRI C. PERUMAL (Tamil Nadu): Sir, I move for leave to introduce a Bill further to amend the Indian Nursing Council Act, 1947.

The question was proposed and the motion was adopted.

SHRI C. PERUMAL. Sir, Introduce the Bill.

The Constitution (Amendment) Bill, 2004 (Amendment of Articles 341 and 342)

MR. CHAIRMAN: When the House adjourned on 11th August, 2006, Shrimati Meira Kumar, Minister of Social Justice and Empowerment had not concluded her reply on the discussion. She may, therefore, continue. (Interruptions)